

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF RP TELEBUY SKYSHOP PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	RP TELEBUY SKYSHOP PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	14/12/2006
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52339TN2006PTC061750
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg office: No.3, Pillayar Koil Street Kamaraj Nagar, Chromepet, Chennai, Kancheepuram-600044 Tamilnadu. Unit: A-201, B-201&202, 2nd floor, Block- A, Prince Info Park, New No: B-1, II Main road, Ambattur Industrial estate, Ambattur, Tamilnadu- 600058
6.	Insolvency commencement date in respect of corporate debtor	14/02/2020
7.	Estimated date of closure of insolvency resolution process	11/08/2020 (180 days from commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	S. Palaniappan IBBI/IPA-001/IP-P00730/2017-2018/11207
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B5, Patteeswarar Park North Block, Dr Ramasamy Layout, Velandipalayam, Coimbatore- 641025, TamilNadu. Email ID: palyegu@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B5, Patteeswarar Park North Block, Dr Ramasamy Layout, Velandipalayam, Coimbatore- 641025, TamilNadu. Email ID: palyegu@yahoo.co.in
11.	Last date for submission of claims	02/03/2020 (NCLT Order received on 17/02/2020)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **RP TELEBUY SKYSHOP PRIVATE LIMITED** on 14/02/2020.

The creditors of **RP TELEBUY SKYSHOP PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **02/03/2020** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional

Date: 18.02.2020

Place: Coimbatore


S. Palaniappan

Interim Resolution Professional

IBBI/IPA-001/IP-P00730/2017-2018/11207

